

C. A. T. Bench, JAIPUR

Date of Order	Orders
<u>13/8/93</u> Relief 23/8/93 D. L. Mehta	Mr. Virendra Lodha - Counsel for the petitioner. Mr. U.D. Sharma - Counsel for the respondents. The M.P. is allowed. <i>[Signature]</i> (D.L. Mehta) Vice-Chairman
	Copy sent to the app. Civil as vide 6/13 Date 1-7-93 <i>[Signature]</i>